

No. DSJ/Bilaspur/Reader/2020-  
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,  
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 27<sup>th</sup> May, 2021.

OFFICE ORDER.

In view of order No. HHC/RG/C-19/2020-88 dated 25<sup>th</sup> May, 2021 of Hon'ble High Court of H.P., it is notified for the information of the General Public, Advocates, Litigants, Prosecution and all the concerned that cases which are fixed w.e.f. 27.05.2021 to 29.05.2021 will be taken for the effective hearing in following manner:-

Cases fixed for hearing.	Cases adjourned for effective hearing.
27.05.2021	29.07.2021
28.05.2021	30.07.2021
29.05.2021	31.07.2021

*Sd/-*  
(R.K. Chaudhary)  
District & Sessions Judge,  
Bilaspur, H.P.

Endst.No. DSJ/Bilaspur/Reader/2020-~~2648~~ 2648. Dated Bilaspur, the 27<sup>th</sup> May, 2021.

**Copy forwarded to:-**

- ✓ 1. The President Bar Association, Bilaspur/Ghumarwin for information.
2. The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad/CCT and Criminal Ahlmad of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
- ✓ 5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.

*Sd/-*  
(R.K. Chaudhary),  
District & Sessions Judge,  
Bilaspur, H.P.

**No. Civil Judge/JMIC/BLP/Reader/2021-  
OFFICE OF THE CIVIL JUDGE-CUM-JUDICIAL MAGISTRATE 1<sup>st</sup> CLASS,  
BILASPUR, HIMACHAL PRADESH.**


Dated Bilaspur, the 27<sup>th</sup> May, 2021.

**OFFICE ORDER.**

Pursuant to the office order endorsement No. DSJ/BLP/EC/Misc/2019-2655, dated 27<sup>th</sup> May, 2021 of the Ld. District & Sessions Judge, Bilaspur, it is notified for information of the concerned litigants and Advocates that the Civil and Criminal cases except the cases fixed for U/S 313 Cr. P.C., Arguments and Orders during the period w.e.f. 27.05.2021 to 29.05.2021 will be taken up on the dates as mentioned below for effective hearing:


Civil and Criminal case date on which the cases fixed for.	Civil Cases	Criminal cases
	Date on which the case will be taken on.	Date on which the case will be taken on.
27.05.2021	07.07.2021	08.07.2021
28.05.2021	06.07.2021	12.07.2021
29.05.2021	05.07.2021	09.07.2021

Further, the Civil and Criminal cases fixed for arguments and orders during the aforesaid period shall be taken up for effective hearing on 03.06.2021 and case fixed for statement of accused U/S 313 Cr.P.C. during the aforesaid period shall be taken up for effective hearing on 08.06.2021.

  
**Civil Judge-cum-JMIC,  
Bilaspur, H.P.**

Endst. No. Civil Judge/JMIC/BLP/Reader/2021-1280 Dated: 27.05.2021.  
Copy forwarded to:

- ✓ 1. The Assistant Programmer, Computer Branch office of Ld. District & Sessions Judge, with direction to upload this order on the website of District Courts' Bilaspur.
2. The President, District Bar Association, Bilaspur, for information.
3. The Assistant Public Prosecutor, Bilaspur, for information.
4. Reader of this Court, for compliance.
5. Criminal/Civil Ahlmads of this office for information and necessary compliance with the direction to place the copy of this office order on the files.
6. Notice Board of this Court.

  
**Civil Judge-cum-JMIC,  
Bilaspur, H.P.**